

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO. 1999
ANSWERED ON- 20/12/2023

BHOOMI RASHI PORTAL

1999. DR. ANIL JAIN:
SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- a) the objectives and details of the Bhoomi Rashi portal; and
- b) the details of the National Highways Authority of India (NHAI) projects brought under the Bhoomi Rashi Portal?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The objective of Bhoomi Rashi portal is to provide a single point platform for online processing of land acquisition notifications to accelerate highway infrastructure development projects in India and payment of compensation for land acquisition. The portal has been made mandatory for processing all the LA proposals w.e.f. 01.04.2018.

All the Land Acquisition notifications are submitted online by the concerned revenue official of the State Government, duly designated as Competent Authority for Land Acquisition (CALA) and after the approval of the Ministry of Road Transport & Highways, these are sent online to the Government of India Press through e-Gazette. Compensation for land acquisition is also being paid through Bhoomi Rashi portal. The portal has greatly reduced the time period for publication of notifications and brought in efficiency as well as transparency in the whole process.

(b) As on date, 1467 projects of National Highways Authority of India(NHAI) have been brought under the Bhoomi Rashi Portal. The details of these projects are available at https://bhoomirashi.gov.in/auth/revamp/search_proj.cshtml.
